

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION No. 616
TO BE ANSWERED ON 03rd February, 2026**

Sahara Refund Portal

†616. **Shri Rajkumar Roat:**

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the details of the societies from which the money has been refunded to depositors through Sahara Refund Portal so far in the country, State and district-wise especially in the State of Rajasthan;
- (b) whether it is a fact that through the Sahara Refund Portal, 3,500 depositors of Banswara-Dungarpur, Lok Sabha Constituencies received Rs. 4 lakh from one of the society;
- (c) whether payment to thousands of other depositors through other societies is still pending, if so, the total number of depositors and the quantum of the payment yet to be made to them;
- (d) the details of the depositor's names and amount lying pending for payment;
- (e) whether the Government proposes to make payments to the remaining depositors of Banswara-Dungarpur, Lok Sabha Constituencies through the Sahara Refund Portal; and
- (f) if so, the details thereof along with the time by when it is likely to be made, if not, the reasons therefor?

ANSWER

**THE MINISTER OF COOPERATION
(सहकारिता मंत्री) (SHRI AMIT SHAH)**

(a) to (f): In an Interlocutory Application filed by the Ministry of Cooperation in WP (C) No.191/2022 (Pinak Pani Mohanty vs UoI & ors.), the Hon'ble Supreme Court on 29.03.2023 inter alia ordered that:

“(i) Out of the total amount of Rs. 24,979.67 Crores lying in the “Sahara-SEBI Refund Account”, Rs. 5000 Crores be transferred to the Central Registrar of Cooperative Societies, who, in turn, shall disburse the same against the legitimate dues of the depositors of the Sahara Group of Cooperative Societies, which shall be paid to the genuine depositors in the most transparent manner and on proper identification and on submitting proof of their deposits and proof of their claims and to be deposited in their respective bank accounts directly.

(ii) The disbursement shall be supervised and monitored by Justice R. Subhash Reddy, Former Judge of this Court with the able assistance of Shri Gaurav Agarwal, learned Advocate, who is appointed as Amicus Curiae to assist Justice R. Subhash Reddy as well as the Central Registrar of Cooperative Societies in disbursing the amount to the genuine depositors of the Sahara Group of Cooperative Societies. The manner and modalities for making the payment is to be worked out by the Central Registrar of Cooperative Societies in consultation with Justice R. Subhash Reddy, Former Judge of this Court and Shri Gaurav Agarwal, learned Advocate.”

In compliance of the Hon’ble Supreme Court’s Order dated 29.03.2023, an Online Portal “CRCS-Sahara refund portal” <https://mocrefund.crcs.gov.in> has been launched on 18.07.2023 for submission of claims by the genuine depositors of four Multi-State Cooperative Societies of Sahara Group, namely; Sahara Credit Cooperative Society Ltd., Lucknow, Saharayn Universal Multipurpose Society Ltd., Bhopal, Humara India Credit Cooperative Society Ltd., Kolkata and Stars Multipurpose Cooperative Society Ltd., Hyderabad for refund of their legitimate deposits. Entire process of disbursement is digital and paperless and is being carried out under the supervision and monitoring of Justice R. Subhash Reddy, Former Judge of Hon’ble Supreme Court with the assistance of Shri Gaurav Agrawal, Amicus Curiae.

Applications received on the Portal are being processed in transparent manner, on proper identification and on submitting proof of their identity and deposits. The payment is being deposited directly in Aadhaar seeded bank account of the genuine depositors. Presently, payment only upto Rs.50,000/- is being disbursed to each genuine depositor of the Sahara Group of Cooperative Societies against verified claims through Aadhaar seeded Bank account.

Further, in case of any deficiency found in the application of the depositor on the portal, deficiencies are being conveyed to them for re-submission of their application through the re-submission portal already launched on 15.11.2023.

The Hon’ble Supreme Court has ordered that additional amount of Rs. 5,000 Crore be transferred from ‘Sahara-SEBI Refund Account’ to Central Registrar of Cooperative Societies and granted extension for disbursement of refund to the depositors upto 31.12.2026. An amount of Rs. 8,429.42 Crore has been disbursed to 39,46,550 depositors of Sahara Group of Cooperative Societies as on 20.01.2026. State-wise details of refund of deposits including State of Rajasthan is attached as Annexure. As per Standard Operating Procedure (SOP), District-wise, Lok Sabha Constituency-wise details of the depositors is not maintained on the “CRCS-Sahara Refund Portal”.

State Wise Application Received and Refund made through CRCS Sahara Refund Portal (As on 20.01.2026)					
S. No	State/UT's	Applications Received	Aggregate Claim Amount (Rs. In Cr.)	Applications Processed	Amount Disbursed (Rs. In Cr.)
1	Andhra Pradesh	384038	2582	81491	197.75
2	Arunachal Pradesh	259	3.03	49	0.12
3	Assam	487025	2762	103367	200.30
4	Bihar	2800657	18062	968713	1892.89
5	Chhattisgarh	432384	2991	71969	176.63
6	Goa	10248	117.08	3883	8.70
7	Gujarat	563436	3881	55774	136.63
8	Haryana	200641	1734	65466	177.23
9	Himachal Pradesh	25137	237.98	11592	28.90
10	Jharkhand	1395418	9832	373588	847.67
11	Karnataka	37189	359.39	11862	25.66
12	Kerala	70	1.05	15	0.05
13	Madhya Pradesh	906661	6689	155049	355.04
14	Maharashtra	128061	1214.23	34467	82.49
15	Manipur	870	7.41	410	0.84
16	Meghalaya	90	0.47	15	0.03
17	Mizoram	58	3.35	14	0.03
18	Nagaland	346	3.45	87	0.19
19	Odisha	1144561	7204	340204	707.56
20	Punjab	41016	369.74	16551	42.92
21	Rajasthan	1213140	9336.48	246118	604.44
22	Sikkim	1125	34.60	199	0.54
23	Tamil Nadu	1707	20.85	342	0.95
24	Telangana	79709	742.91	33493	94.64
25	Tripura	29999	205.28	14428	27.86
26	Uttar Pradesh	3566550	23081	1079800	2228.27
27	Uttarakhand	61060	455.56	29459	74.30
28	West Bengal	739677	4246	203185	397.04
1	Andaman and Nicob	218	1.79	43	0.09
2	Chandigarh (UT)	5048	63.64	1912	5.18
3	Dadra and Nagar Haveli and Daman and (UT)	1333	21.53	73	0.17
4	Delhi	117399	1146.56	42896	114.25
5	Jammu and Kashmir	80	0.92	19	0.04
6	Puducherry (UT)	101	0.88	17	0.02
7	Lakshadweep (UT)	2	0.01	0	0.00
8	Ladakh (UT)	0	0.00	0	0
Grand Total		1,43,75,313	97,412.19	39,46,550	8,429.42